

(a) whether his Ministry has made any assessment about the implementation of the Equal Remuneration Act, 1976 and if so, the infirmities noticed therein and instances of violations of provisions of the Act during the last three years brought to his Ministry's notice; and

(b) what steps are being taken to give more teeth to this law and to make the violations of its provisions cognisable by courts?

THE MINISTER OF STATE OF THE
MINISTRY OF LABOUR (SHRI P. A.

SANGMA): (a) The implementation of the Equal Remuneration Act in most employments is the responsibility of the State Governments. As regards implementation of the Equal Remuneration Act in employments for which Central Government is the appropriate Government, figures relating to enforcement have been collected from time to time. The particulars violations of the Act in these employments during the last three years are given in the Statement given below.

(b) Proposals to amend the Act to make it more effective are under consideration.

Statement

Enactment	Year	No. of inspections	No. of irregularities		No. of prosecutions launched	No. of cases disposed off	No. of convictions	No. of acquittals
			Detected	Rectified				
Equal Remuneration Act, 1976	1983	879	1230	1209	58	25	25	—
	1984	1189	1501	1009	167	40	38	2
	*1985	1563	2286	1282	289	77	76	1

*Provisional

Quality and Presentation of Programmes Telecast on Doordarshan

*221. SHRI SRIHARI RAO: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether a review has since been made at a high level of the quality and presentation of the news and other programmes telecast on Doordarshan;

(b) if so, the remedial measures taken to ensure objective and balanced news and views and improve the quality of other programmes telecast by Doordarshan; and

(c) whether any fresh guidelines have been laid down and if so, the details thereof?

THE MINISTER OF STATE OF THE
MINISTRY OF INFORMATION AND

BROADCASTING (SHRI V. N. GADIL):

(a) and (b). Specific guidelines on news policy for broadcast media have been laid down to ensure objectivity, impartiality and accuracy of newscasts. The quality, content and formats of news and other programmes telecast on Doordarshan are constantly reviewed as an essential part of programme planning. This is a continuous process aimed at bringing about improvement in the presentation of news and other programmes

(c) No, Sir.

Assistance to West Bengal for People Affected by Cyclone and Flood

*222. DR. PHULRENU GUHA: Will the Minister of AGRICULTURE be pleased to state: